THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 10th July, 2018

No.HC.VII-31/2017/ 3727 /A. The following Officers in Grade-I of the Assam Judicial Service, are directed to submit copies of 6 (six) judgments, preferably 3 (three) in Civil and 3 (three) in Criminal recently delivered by them, so as to reach this Registry positively on or before 27th July, 2018 in connection with consideration of promotion to the post of Selection Grade District and Sessions Judge.

- Smti Chaya Rani Goswami, District and Sessions Judge, Barpeta
- Smti Hema Devi Bhuyan, Principal Judge, Family Court, Barpeta
- Smti Manju Rekha Sarma, Registrar, Arm Forces Tribunal, Regional Bench, Guwahati
- Shri Vinod Kumar Chandak, District and Sessions Judge, Jorhat
- Smti Susmita Phukan Khound, District and Sessions Judge, Dibrugarh
- Shri Aparesh Chakravarty, Judge, Special Court for trial of Sessions Case No.59(K) of 2011, Kamrup (M), Guwahati
- Shri Siddhartha Pratim Moitra, District and Sessions Judge, Kamrup (M), Guwahati
- 8. Smti Mitali Thakuria, District and Sessions Judge, Korajhar
- Shri Mridul Kumar Kalita, Registrar (Vigilance), Gauhati High Court, Guwahati
- Shri Satyajit Khound,
 District and Sessions Judge, Golaghat
- Shri Pratim Kumar Bora, Presiding Officer, Labour Court, Guwahati
- Shri Prasanta Buragohain,
 District and Sessions Judge, Goalpara
- 13. Smti Indira Barman,
 District and Sessions Judge, Bongaigaon

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- Smti Anubha Das, Principal Judge, Family Court, Cachar, Silchar
- Smti Bijay Lashmi Boruah, Member, MACT, No.2, Kamrup (M), Guwahati
- Shri Binod Kumar Chetri,
 Special Judge, Addl. CBI Court, No.3, Assam, Chandmari, Guwahati
- Shri Sunil Kumar Poddar,
 District and Sessions Judge, Sivasagar
- 18. Smti Rita Kar, District and Sessions Judge, Nagaon
- Shri Satya Nath Sarma, Member-Secretary, ASLSA, Guwahati
- Smti Aparna Ajitsaria,
 Registrar (Judicial), Gauhati High Court, Guwahati
- Shri Abubakkar Siddique, Member, MACT, Cachar, Silchar
- 22. Shri Aditya Hazarika, Registrar (Admn.), Gauhati High Court, Guwahati
- 23. Shri Dhrupad Kashyap Das, District and Sessions Judge, Morigaon
- 24. Shri Utpal Prasad, District and Sessions Judge, Karimganj
- 25. Shri Debasish Bhattacharjee, District and Sessions Judge, Hailakandi
- Smti Suchandra Bhattacharjee,
 Principal Judge, Family Court, No.2, Kamrup (M), Guwahati
- 27. Shri Biswajit Chakraborty, Member, MACT, Barpeta

By Order, Sd/- Robin Phukan, REGISTRAR GENERAL

Dated 10.07.2018

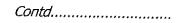
Memo No. HC.VII-31/2017/ 3728 - 3757 /A. Copy to:-

 Smti Chaya Rani Goswami, District and Sessions Judge, Barpeta

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- Smti Hema Devi Bhuyan, Principal Judge, Family Court, Barpeta
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- 27. Shri Biswajit Chakraborty, Member, MACT, Barpeta
- 28. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 29. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.

<u>REGISTRAR GENERAL</u>

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